

IN THE HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH AT NAGPUR

Criminal Application (BA) No. 295 of 2020

Ramesh Shrimantappa Gorshette

Vs.

State of Maharashtra

Office Notes, Office Memoranda of Coram,
appearances, Court's orders of directions
and Registrar's orders

Court's or Judge's orders

Shri A.D. Bhate, Advocate for the applicant
Shri N. S. Rao, APP for the State/non-applicant

CORAM : M. G. GIRATKAR, J.

DATED : 30/04/2020

Heard.

Shri Rao, learned APP seeks time to file reply.

List this matter on 05.05.2020.

JUDGE